

Name of the Corporate Debtor: Hind Agro Industries Limited; Date of Commencement of CIRP: 03.03.2023 (Order Received date 10.03.2023); List of Creditors as on: 03.01.2024
Annexure-3

Summary of List of Secured Financial Creditors (other than financial creditors belonging to a class of creditors) w.r.t. Form C

| Sr. No. | Name of Creditor | Details of Claim received | | Details of Claim admitted | | | | | | Amount of Contingent Claim (Rs.) | Amount of any mutual dues, that may be | Amount of Claim not admitted (Rs.) | Amount of Claim under Verification (Rs.) | Remarks, if any |
|---------|---|---------------------------|-----------------------|----------------------------|--------------------------------|---------------------|-------------------------------------|------------------------|-----------------------|----------------------------------|--|------------------------------------|--|--|
| | | Date of Receipt | Amount Claimed | Date of admission/updation | Amount of claim admitted (Rs.) | Nature of Claim | Amount covered by security interest | Whether related party? | % Voting Share in CoC | | | | | |
| 1 | Bank of Baroda | 22.03.2023 | 2,67,29,28,891 | 30.03.2023 | 2,67,29,28,891 | Secured | 2,67,29,28,891 | NA | 28.29 | | | - | | |
| 2 | Punjab National Bank | 24.03.2023 | 3,55,78,81,531 | 30.03.2023 | 3,55,78,81,531 | Secured | 3,55,78,81,531 | NA | 37.65 | | | - | | |
| 3 | IFCI Limited | 22.03.2023 | 1,17,69,38,601 | 30.03.2023 | 1,17,69,38,601 | Secured | 1,17,69,38,601 | NA | 12.45 | | | - | | |
| 4 | TATA Capital Financial Services Limited | 23.03.2023 | 1,84,545 | 30.03.2023 | 1,84,545 | Secured - Auto Loan | 1,84,545 | NA | 0.00 | | | - | | |
| 5 | Indian Bank (Allahabad Bank) | 24.03.2023 | 1,41,19,51,833 | 30.03.2023 | 1,41,19,51,833 | Secured | 1,41,19,51,833 | NA | 14.94 | | | - | | |
| 6 | Central Bank of India | 24.03.2023 | 62,97,80,871 | 30.03.2023 | 62,96,57,397 | Secured | 62,96,57,397 | NA | 6.66 | | | 1,23,474 | | 1. Excess penal interest for amounting to Rs. 3,474 (i.e. upto 31.03.2023) charged in Temporary Overdraft (TOD) A/c No. 3245244992. 2. Legal Charges of Rs. 1,20,000/- charged twice. |
| | Total | | 9,44,96,66,271 | | 9,44,95,42,797 | | 9,44,95,42,797 | | 100 | | 0 | 1,23,474 | | |

*